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Title : Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): On behalf of Shri Mallikarjun Kharge, I beg to lay on the Table a copy of the Beedi Workers Welfare Fund (Amendment) Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R. 629(E) published in Gazette of India dated the 1st September, 2009 under sub-section (4) of Section 12 of the Beedi Workers Welfare Fund Act, 1976.

(Placed in Library, See No. LT-1045/15/09)

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Ennore Port Limited, Chennai, for the year 2008-2009.

(ii) Annual Report of the Ennore Port Limited, Chennai, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1046/15/09)

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): On behalf of Shri Jyotiraditya Madhavrao Scindia, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Foreign Trade, New Delhi, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1047/15/09)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for EOUs and SEZ Units, New Delhi, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for EOUs and SEZ Units, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1048/15/09)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Chennai, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Leather Exports, Chennai, for the year 2008-2009.

(Placed in Library, See No. LT-1049/15/09)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, New Delhi, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Goods Export Promotion Council, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1050/15/09)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Quality Council of India, New Delhi, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Quality Council of India, New

Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1051/15/09)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Manufacturing Technology Institute, Bangalore, for the year 2008-2009, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Manufacturing Technology Institute, Bangalore, for the year 2008-2009.

(Placed in Library, See No. LT-1052/15/09)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Plastics Export Promotion Council, Mumbai, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Plastics Export Promotion Council, Mumbai, for the year 2008-2009.

(Placed in Library, See No. LT-1053/15/09)

(8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Statement regarding Review by the Government of the working of the MMTC Limited, New Delhi, for the year 2008-2009.

(ii) Annual Report of the MMTC Limited, New Delhi, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1054/15/09)

(9) A copy each of the following Notifications(Hindi and English versions) issued under Section 14 of the Bureau of Indian Standards Act, 1986:-

(i) The Ductile Iron Pressure Pipes and Fittings (Quality Control) Order, 2009 published in Notification No. S.O. 2749(E) in Gazette of India dated the 30th October, 2009.

(ii) S.O. 2681(E) published in Gazette of India dated the 23rd October, 2009 containing order rescinding the Notification No. S.O. 1544(E) dated 25th June, 2009.

(Placed in Library, See No. LT-1055/15/09)

(10) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 55 of the Special Economic Zones Act, 2005:-

(i) The Special Economic Zones (Third Amendment) Rules, 2009 published in Notification No. G.S.R. 562(E) in Gazette of India dated the 3rd August, 2009 together with an explanatory note and a Statement of Objects and Reasons.

(ii) The Special Economic Zone Authority Rules, 2009 published in Notification No. G.S.R. 811(E) in Gazette of India dated the 11th November, 2009 together with an explanatory note and a Statement of Objects and Reasons.

(Placed in Library, See No. LT-1056/15/09)

(11) A copy of the Notification No. S.O. 2320(E) (Hindi and English versions) published in Gazette of India dated the 1st October, 2008, appointing the 1st day of October, 2008 as the date on which Sections 31 to 41 (both inclusive) of the Special Economic Zones Act, 2005 shall come into force issued under Section 1 of the said Act.

(Placed in Library, See No. LT-1057/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Statement regarding Review by the Government of the working of the Mazagon Dock Limited, Mumbai, for the year 2008-2009.

(ii) Annual Report of the Mazagon Dock Limited, Mumbai, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1058/15/09)

(b) (i) Statement regarding Review by the Government of the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2008-2009.

(ii) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1059/15/09)

(c) (i) Statement regarding Review by the Government of the working of the Hindustan Aeronautics Limited, Bangalore, for the year 2008-2009.

(ii) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1060/15/09)

(d) (i) Statement regarding Review by the Government of the working of the Goa Shipyard Limited, Vasco-da-gama, for the year 2008-2009.

(ii) Annual Report of the Goa Shipyard Limited, Vasco-da-gama, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1061/15/09)

(2) A copy of the Annual Administration Reports (Hindi and English versions) of the Cantonment Boards for the year 2008-2009, along with Annual Consolidated Accounts.

(Placed in Library, See No. LT-1062/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Telecommunications Consultants India Limited, New Delhi, for the year 2008-2009.

(ii) Annual Report of the Telecommunications Consultants India Limited, New Delhi, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1063/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): I beg to lay on the Table a copy of the Payment of Wages (Nomination) Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R. 822(E) in Gazette of India dated the 13th November, 2009 under sub-section (6) of Section 26 of the Payment Wages Act, 1936.

(Placed in Library, See No. LT-1064/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Cochin Shipyard Limited, Kochi, for the year 2008-2009.

(ii) Annual Report of the Cochin Shipyard Limited, Kochi, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1065/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the National Informatics Centre Services Incorporated, New Delhi, for the year 2008-2009.

(ii) Annual Report of the National Informatics Centre Services Incorporated, New Delhi, for the year 2008-2009, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1066/15/09)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the ERNET India, New Delhi, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the ERNET India, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1067/15/09)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Materials for Electronics Technology (C-MET), Pune, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Materials for Electronics Technology (C-MET), Pune, for the year 2008-2009.

(Placed in Library, See No. LT-1068/15/09)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Advanced Computing (C-DAC), Pune, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development of Advanced Computing (C-DAC), Pune, for the year 2008-2009.

(Placed in Library, See No. LT-1069/15/09)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the DOEACC Society, New Delhi, for the year 2008-2009, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the DOEACC Society, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1070/15/09)
